

**"Environmental Deterioration in
Bombay and Calcutta"**

3287. SHRI BHOLA NATH SEN :

SHRI C. MADHAV REDDI :

Will the Prime Minister be pleased to state :

(a) whether attention of Government has been drawn to the fears expressed by Dr. Rashmi Mayur, Chairman of the Environmental Commission of the World Parliament (Reported in India Express March 21, 1985) that if the present pattern of deforestation loss of top soil, build up of carbon di-oxide in the atmosphere, worsening climate and pollution of rivers and Oceans continues, by 2020 A.D. Bombay and Calcutta will be submerged under the ocean which would rise by 6 to 8 feet due to melting of polar ice;

(b) the steps taken/proposed to check environmental deterioration to save Bombay and Calcutta; and

(c) the progress if any, in the matter of setting up a global Environment Agency as suggested by Dr. Rashmi Mayur ?

THE MINISTER OF STATE IN THE MINISTRY OF ENVIRONMENT AND FORESTS (SHRI BIR SEN) : (a) Yes, Sir,

(b) The green house effect to which Dr. Rashmi Mayur refers and to which he attributes the possibility of submergence of Bombay and Calcutta under sea is a hypothesis only and has not been conclusively proved. So, it is not possible to take any action on mere hypothesis at this stage.

(c) Setting up a global environmental agency is beyond the jurisdiction of the Government of India. So the question does not arise.

**Written Test for the Post of Assistant
Commandants/Deputy Superintendent
of Police**

3288. SHRI RAM PUJAN PATEL :
Will the Minister of HOME AFFAIRS be pleased to state :

(a) whether Government had held a written test in October, 1983 and thereafter interview in November, 1983 for the post of Assistant Commandants/Deputy Superintendent of Police in C.P.O.S.;

(b) if so, how many candidates have been selected for training;

(c) whether all the selected candidates have been called for training; and

(d) if not, when Government propose to call the remaining candidates for training ?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRIMATI RAM DULARI SINHA) :

(a) Yes, Sir. The final interviews were held in November, and December, 1983.

(b) 131 candidates were selected for training.

(c) Yes, Sir.

(d) Does not arise.

**Rules for Appointment of Members and
Chairmen of Administrative Tribunals**

3289. SHRI RAM SAMUJHAWAN:
Will the PRIME MINISTER be pleased to state :

(a) whether any rules have been framed for appointment to the post of Members and Chairmen of the Administrative Tribunals set up at the Centre and in the various States;

(b) if so, whether a copy thereof will be laid on the Table;

(c) the manner in which the selection and appointment of Members and Chairmen of the Administrative Tribunals set up in some of the States like Andhra Pradesh during 1984 was made and their terms and conditions of service;

(d) whether all these appointments are subject to approval of the U.P.S.C. and

(e) if not, the reasons therefor ?